

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...

ORIGINAL APPLICATION NO.060/01349/2017

Chandigarh, this the 11th day of January, 2018

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**CORAM: HON'BLE MR. JUSTICE M.S. SULLAR, MEMBER (J)
HON'BLE MS. P. GOPINATH, MEMBER (A)**

...

Dr. Amit Pal, aged 35 years, S/o Sh. Ganga Din Pal, R/o 468/15, Virk Colony Patiala, Punjab (Group-A).

....APPLICANT

(Present: Ms. Palak Jain, Advocate proxy for Mr. Rajat Gautam, Advocate)

VERSUS

1. Post Graduate Institute of Medical Education & Research (PGIMER), Sector 12, Chandigarh, through its Director.
2. Sr. Administrative Officer, Human Resource Department, PGIMER, Sector 12, Chandigarh.

....RESPONDENTS

(Present: Mr. Vikrant Sharma, Advocate)

ORDER (Oral)

HON'BLE MR. JUSTICE M.S. SULLAR, MEMBER (J):-

At the very outset, learned counsel for the applicant intends to withdraw the present Original Application (OA), at this stage.

Therefore, the instant OA is hereby dismissed as withdrawn, as prayed for.

**(P. GOPINATH)
MEMBER (A)**

**(JUSTICE M.S. SULLAR)
MEMBER (J)**

Dated: 11.01.2018.

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